

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.234 - IA 120 of 2020
in
CP(IB) 122 of 2018

Proceedings under Section 10 IBC

IN THE MATTER OF:

ACE Worldwide Tours Ltd

.....Applicant

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant : Mr. Atul Sharma, Adv.

For the Respondent : None

ORDER

IA 120 of 2020

Ld. Counsel for respondent submitted a leave note which is for both Courts with not proper reasons to be admitted, hence, it is not taken on record.

List for further consideration on 25.06.2024.

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)